

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.6527

TO BE ANSWERED ON FRIDAY THE 06TH APRIL, 2018
CHAITRA 16, 1940 (SAKA)

TARIFF EXEMPTIONS TO IT STARTUPS

6527. SHRI SANTOSH KUMAR:
SHRI MANOJ TIWARI:
DR. RATNA DE (NAG):
DR. MAMTAZ SANGHAMITA:
SHRI HARI OM PANDAY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to give more special tariff exemptions to IT startups in near future;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by when it is likely to be implemented along with the likely impact thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): Presently there is no proposal under consideration to give more special tariff exemptions to IT startups.

(b) and (c): Doesn't arise in view of the (a) above.
